

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 116
(IB)-394/ND/2019**

Under Section: 9 of IBC.

In the matter of:

Fine Group Corporation Ltd

....**Applicant**

Vs.

Lemon Electronics Ltd

....**Respondent**

Order delivered on 21.10.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant

:

For the Respondent

: Mr. Karan Mehta, Adv.

ORDER

None appears for the applicant. List on 20.11.2019.

Sd/.

**(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh